

**ANNUAL REPORT AND ACCOUNTS  
(1965-66) OF THE HINDUSTAN ORGANIC  
CHEMICALS LTD. AND RELATED  
PAPERS**

**SHRI K. RAGHURAMAIAH:** I beg to lay on the Table, under sub-section (1) of section 619-A of the Companies Act, 1956, a copy each of the following papers:—

- (i) Fifth Annual Report and Accounts of the Hindustan Organic Chemicals Limited, for the year 1965-66, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Company.

[Placed in Library. See No. LT-155/67 for (i) and (ii).]

**NOTIFICATIONS UNDER THE ESSENTIAL  
COMMODITIES ACT, 1955**

**THE DEPUTY MINISTER IN THE  
MINISTRY OF FOOD, AGRICULTURE,  
COMMUNITY DEVELOPMENT  
AND COOPERATION (SHRI  
D. ERING):** I beg to lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of eighteen Notifications of the Ministry of Food, Agriculture, Community Development and Co-operation (Department of Food). [Placed in Library. See No. LT-108/67].

**STATEMENT SHOWING ACTION TAKEN  
BY GOVERNMENT ON ASSURANCES,  
PROMISES AND UNDERTAKINGS  
GIVEN DURING VARIOUS SESSIONS**

**THE MINISTER OF STATE IN  
THE DEPARTMENTS OF PARLIAMENARY  
AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL):** I beg to lay on the Table the following statements showing the action taken by Government on the various assurances, promises and undertakings given during the session shown against each:—

- (i) Statement No. XII—Forty-fifth Session, 1963.

(ii) Statement No. XVI—Fiftieth Session, 1964.

(iii) Statement No. XIII—Fifty-first Session, 1965.

(iv) Statement No. XI—Fifty-second Session, 1965.

(v) Statement No. X—Fifty-third Session, 1965.

(vi) Statement No. VII—Fifty-fourth Session, 1965.

(vii) Statement No. IV—Fifty-fifth Session, 1966.

(viii) Statement No. III—Fifty-sixth Session, 1966.

(ix) Statement No. II—Fifty-seventh Session, 1966.

(x) Statement No. I—Fifty-eighth Session, 1966.

[See Appendix LIX, Annexure Nos. 8 to 17 for (i) to (x) respectively.]

**REPORTS OF THE COMMITTEE ON  
PUBLIC UNDERTAKINGS**

**SECRETARY:** I beg to lay on the Table a copy each of the following Reports:—

(i) Thirty-seventh Report of the Committee on Public Undertakings on the Hindustan Shipyard Limited.

(ii) Thirty-eighth Report of the Committee on Public Undertakings on the Pyrites and Chemicals Development Co. Ltd.

(iii) Thirty-ninth Report of the Committee on Public Undertakings on the Bharat Heavy Electricals Ltd.

**MESSAGES FROM THE LOK  
SABHA**

**I. THE RAJASTHAN APPROPRIATION  
(VOTE ON ACCOUNT) BILL 1967,  
AND**

**II. THE RAJASTHAN APPROPRIATION  
BILL, 1967**